GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

...... LOK SABHA UNSTARRED QUESTION No.517 TO BE ANSWERED ON FRIDAY, JULY 20, 2018/ Ashadha 29, 1940 (Saka)

ACTION ON GST DEFAULTERS

517. SHRIMATI K. MARAGATHAM:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has started sending scrutiny notices to companies whose tax payment did not match the final sales return;

(b) if so, the details thereof;

(c) whether the authorities detected underpayment of Goods and Services Tax by about 34 per cent; and

(d) if so, the details thereof?

MINISTER OF STATE FOR FINANCE (SHRI SHIV PRATAP SHUKLA)

(a) and (b) Enquiries have been initiated against those companies whose tax payments as per FORM GSTR-3B did not match with outward supplies declared in FORM GSTR-1. A total of 431 cases have been detected by the field formations so far.

(c) and (d) Some of the Central Tax Zones have detected underpayment of GST to the tune of 34 per cent. The total number of such cases so far is 115 and the amount involved is Rs. 172.10 crores.
